

# HIGH COURT OF CHHATTISGARH: BILASPUR

## ORDER

No. 574 /Confdl./2016  
II-3-1/2016

Bilaspur, dated the 12 August, 2016

The following Civil Judges Class-I-cum-Chief Judicial Magistrate/Additional Chief Judicial Magistrate, as specified in Column no. (2) of the table below are, hereby, transferred from the place shown in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and are posted in the capacity as mentioned in column No. (6) from the date they assume charge of their offices: -

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Vivek Kumar Verma, I Civil Judge Class-I & C.J.M.	Ambikapur	Raipur	Raipur	I Civil Judge Class-I & C.J.M.
2.	Shri Kamlesh Jagdalla, Civil Judge Class-I & A.C.J.M.	Khairagarh	Kanker	Uttar Bastar (Kanker)	I Civil Judge Class-I & C.J.M.

No. 575 /Confdl./2016  
II-3-1/2016

Bilaspur, dated the 12 August, 2016

The following Senior Civil Judges, as specified in Column no. (2) of the table below are, hereby, transferred from the place shown in Column No. (3) to the place shown in Column No. (4) and are appointed as Civil Judge Class-I-cum-Chief Judicial Magistrate/Additional Chief Judicial Magistrate for the Revenue District mentioned in Column No. (5) in the capacity as mentioned in column No. (6) from the date they assume charge of their offices: -

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Smt. Sarita Das, Addl. Judge to the court of I Civil Judge Class-I	Korba	Balod	Balod	Civil Judge Class-I & C.J.M.
2.	Smt. Yogita Vinay Wasnik, III Civil Judge Class-I	Jagdalpur	Dhamtari	Dhamtari	I Civil Judge Class-I & C.J.M.
3.	Ku. Sanjaya Ratre, II Civil Judge Class-I	Durg	Jashpur	Jashpur	I Civil Judge Class-I & C.J.M.

Contd. 2/-

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4.	Shri Jitendra Kumar Thakur, II Civil Judge Class-I	Baloda-Bazar	Bemetara	Bemetara	Civil Judge Class-I & C.J.M.
5.	Shri Jagdish Ram, Civil Judge Class-I	Bilha	Kawardha	Kabirdham (Kawardha)	I Civil Judge Class-I & C.J.M.
6.	Shri Anil Kumar Bara, Civil Judge Class-I	Gunderdehi	Surajpur	Surajpur	I Civil Judge Class-I & C.J.M.
7.	Ku. Mohani Kanwar, II Addl. Judge to the court of I Civil Judge Class-I	Durg	Rajnandgaon	Rajnandgaon	I Civil Judge Class-I & C.J.M.
8.	Shri Avinash Tiwari, Secretary, District Legal Services Authority	Durg	Mahasa-mund	Mahasamund	I Civil Judge Class-I & C.J.M.
9.	Shri Prashant Kumar Shivhare, Civil Judge Class-I	Pratappur	Ambikapur	Surguja (Ambikapur)	I Civil Judge Class-I & C.J.M.
10.	Shri Aditya Joshi, Civil Judge Class-I	Bhanu-pratappur	Baloda-Bazar	Baloda-Bazar	I Civil Judge Class-I & C.J.M.
11.	Smt. Pallavi Tiwari, III Civil Judge Class-I	Bilaspur	Bilaspur	Bilaspur	I Civil Judge Class-I & C.J.M.
12.	Smt. Urmila Gupta, III Civil Judge Class-I	Durg	Korba	Korba	I Civil Judge Class-I & C.J.M.
13.	Shri Balaram Sahu, II Civil Judge Class-I	Surajpur	Raigarh	Raigarh	I Civil Judge Class-I & C.J.M.
14.	Shri Dilish Kumar Yadav, Civil Judge Class-I	Manendra-garh	Kondagaon	Kondagaon	Civil Judge Class-I & C.J.M.
15.	Shri Shailesh Achyut Patwardhan, Civil Judge Class-I	Akaltara	Gariaband	Gariaband	I Civil Judge Class-I & C.J.M.
16.	Shri Leeladharsai Yadav, II Civil Judge Class-I	Mungeli	Ramanuj-ganj	Balrampur	Civil Judge Class-I & C.J.M., Balrampur at Ramanujganj
17.	Shri Rakesh Kumar Som, Civil Judge Class-I	Ramanuj-ganj	Khairagarh	Rajnandgaon	Civil Judge Class-I & A.C.J.M.
18.	Shri Kamlesh Kumar Jurri, II Civil Judge Class-I	Rajnand-gaon	Sukma	Sukma	Civil Judge Class-I & C.J.M.

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19.	Shri Anand Prakash Dixit, Civil Judge Class-I	Bhilai-3	Durg	Durg	I Civil Judge Class-I & C.J.M.
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**Note:** The above officers shall not be entitled to the pay-scale mentioned in Rule 3 (2)(b) of the Chhattisgarh Lower Judicial Service (Recruitment and Conditions of Service) Rules, 2006 unless they complete five years of continuous service as Civil Judge Class-I/Senior Civil Judge.

BY ORDER OF THE HIGH COURT

(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL

Endt. No. 576/Confdl./2016  
II-3-1/2016

Bilaspur, dated the 12 August, 2016

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (10) Registrar (Vigilance/ I. & E./ Judicial/Computerisation), High Court of Chhattisgarh, Bilaspur for information.
- (11) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (12) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (13)
  - (a) Smt. Sarita Das, Addl. Judge to the court of I Civil Judge Class-I, Korba,
  - (b) Smt. Yogita Vinay Wasnik, III Civil Judge Class-I, Jagdalpur,
  - (c) Ku. Sanjaya Ratre, II Civil Judge Class-I, Durg,
  - (d) Shri Jitendra Kumar Thakur, II Civil Judge Class-I, Baloda-Bazar,
  - (e) Shri Jagdish Ram, Civil Judge Class-I, Bilha,
  - (f) Shri Anil Kumar Bara, Civil Judge Class-I, Gunderdehi,
  - (g) Ku. Mohani Kanwar, II Addl. Judge to the court of I Civil Judge Class-I, Durg,
  - (h) Shri Avinash Tiwari, Secretary, District Legal Services Authority, Durg,
  - (i) Shri Prashant Kumar Shivhare, Civil Judge Class-I, Pratappur,
  - (j) Shri Aditya Joshi, Civil Judge Class-I, Bhanupratappur,

Contd. 4/-

- (k) Smt. Pallavi Tiwari, III Civil Judge Class-I, Bilaspur,  
(l) Smt. Urmila Gupta, III Civil Judge Class-I, Durg,  
(m) Shri Balaram Sahu, II Civil Judge Class-I, Surajpur,  
(n) Shri Dilesh Kumar Yadav, Civil Judge Class-I, Manendragarh,  
(o) Shri Shailesh Achyut Patwardhan, Civil Judge Class-I, Akaltara,  
(p) Shri Leeladharsai Yadav, II Civil Judge Class-I, Mungeli,  
(q) Shri Rakesh Kumar Som, Civil Judge Class-I, Ramanujganj  
(r) Shri Kamlesh Kumar Jurri, II Civil Judge Class-I, Rajnandgaon,  
(s) Shri Anand Prakash Dixit, Civil Judge Class-I, Bhilai-3

*for information and compliance. They are directed to take charge at their new place of posting on or before 27<sup>th</sup> August, 2016.*

- (14) District & Sessions Judge, Balod/ Baloda-Bazar/ Bastar at Jagdalpur/ Bilaspur/ Durg / Janjgir-Champa/ Koriya (Baikunthpur)/ Korba/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information. He is requested to impress upon the transferred Officer that if he/she is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing/taking over charge reports of transferred Officer to this Registry.
- (15) District & Sessions Judge, Bemetera/ Dakshin Bastar at Dantewara/ Dhamtari / Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Mahasamund/ Raigarh/ Raipur for information.
- (16) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information.
- (17) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (18) Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (19) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works & Protocol/ Vigilance and I. & E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (20) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (21) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (22) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (23) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (24) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (25) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL